

(c) the quantity of paddy in lac metric tonnes procured by Government at minimum support price for the central pool?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Government of Chhattisgarh has informed that summer paddy has been sown in 1.70 lakh hectare and production of paddy is estimated at 5.5 lakh tonnes. During current Kharif Marketing Season 2008-09, 30.59 lakh tonnes of paddy has been procured in Chhattisgarh, as on 30.6.2009 at MSP plus incentive bonus announced by the Government of India and State Government.

(b) No report of distress sale *i.e.* sale of paddy by farmers of Chhattisgarh below the Minimum Support Price and bonus has been received from Government of Chhattisgarh or from the FCI.

(c) 307.82 lakh tonnes of paddy has been procured as on 30.06.2009 in the current Kharif Marketing Season 2008-09 under the support price scheme.

Food security agenda

176. SHRI KALRAJ MISHRA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the steps taken by Government in pursuance of the food security agenda spelt out in the President Address to Parliament;

(b) the number of below poverty line families identified in different States in the country; and

(c) the foodgrain allocated and supplied to each State and Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) As per the President's Address to Parliament on 4th June, 2009, the Government proposes to enact National Food Security Act to provide for assured food security for all citizens and to make entitled, by law, every family below the poverty line in rural and urban areas to 25 kgs. of rice or wheat per month @ Rs. 3 per kg.

In order to frame the proposed law, Government has initiated necessary action. Examination of different aspects of the proposed law in consultation with State Governments, various Central Ministries, experts and other stake holders is in progress.

Presently, under the Targeted Public Distribution System (TPDS) allocation of foodgrains is made for 6.52 crore Below Poverty Line (BPL) (including the Antyodaya Anna Yojana (AAY) families on the basis of 1993-94 poverty estimates of the Planning Commission projected on the population estimates of Registrar General of India as on 1.3.2000. However, different State Governments have issued ration cards to more number of BPL families. The total number of BPL (including AAY) ration cards issued by the States at present is 10.86 crore.

As per the poverty estimates of the Planning Commission for 2004-05, the percentage of population living below the poverty line has come down to 27.5%. Based on these poverty estimates and the population estimates of Registrar General of India for March, 2009 the number of BPL families in the country works out to about 5.91 crore only. Allocations of food grains based on the new norms are likely to come down. However, the Government is continuing to allocate food grains for the 6.52 crore BPL families, including AAY families as per the earlier estimates.

State-wise details of the allocation and off take of food grains for the BPL (including AAY) category for 2008-09 are given in the Statement (See below).

Statement

State-wise Allocation and Offtake of Rice and Wheat for the year 2008-2009 (P) under TPDS

(in '000 Tonnes)

Sl. No.	States/UTs	Allotment			Offtake		
		BPL	AAY	BPL+ AAY	BPL	AAY	BPL+ AAY
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1052.088	654.288	1706.376	1035.657	644.569	1680.226
2.	Arunachal Pradesh	25.524	15.972	41.496	25.309	15.86	41.169
3.	Assam	475.224	295.692	770.916	473.79	295.009	768.799
4.	Bihar	1719.804	1019.988	2739.792	738.798	772.495	1511.293
5.	Chhattisgarh	485.688	301.944	787.632	472.694	301.944	774.638
6.	Delhi	108.696	63.084	171.78	88.359	53.161	141.52
7.	Goa	5.46	6.108	11.568	5.46	5.356	10.816
8.	Gujarat	486.469	340.08	826.549	445.348	340.753	786.101
9.	Haryana	208.572	122.82	331.392	197.589	112.235	309.824
10.	Himachal Pradesh	133.14	82.74	215.88	125.083	83.703	208.786
11.	Jammu and Kashmir	201.696	107.388	309.084	204.558	111.223	315.781
12.	Jharkhand	619.956	385.536	1005.492	505.608	367.101	872.709
13.	Karnataka	798.864	503.892	1302.756	799.817	503.729	1303.546
14.	Kerala	402.348	250.26	652.608	402.458	250.585	653.043
15.	Madhya Pradesh	1068.216	664.26	1732.476	1147.915	655.125	1803.04

1	2	3	4	5	6	7	8
16.	Maharashtra	1709.424	1034.88	2744.304	1545.76	902.623	2448.383
17.	Manipur	43.008	26.724	69.732	37.272	22.905	60.177
18.	Meghalaya	47.376	29.484	76.86	48.021	29.739	77.76
19.	Mizoram	17.64	10.92	28.56	15.44	10.07	25.51
20.	Nagaland	32.112	19.968	52.08	34.375	21.246	55.621
21.	Orissa	1165.572	531.12	1696.692	1159.265	531.95	1691.215
22.	Punjab	121.176	75.36	196.536	104.231	46.533	150.764
23.	Rajasthan	629.532	391.488	1021.02	614.179	377.563	991.742
24.	Sikkim	11.304	6.936	18.24	12.123	6.936	19.059
25.	Tamil Nadu	1259.232	783.144	2042.376	1349.833	827.174	2177.007
26.	Tripura	76.38	47.52	123.9	77.797	48.879	126.676
27.	Uttar Pradesh	2765.7	1719.48	4485.18	2456.513	1608.775	4065.288
28.	Uttaranchal	145.656	63.516	209.172	125.746	55.065	180.811
29.	West Bengal	1553.58	621.684	2175.264	1381.671	512.809	1894.48
30.	Andaman and Nicobar Islands	5.04	1.8	6.84	4.01	1.449	5.459
31.	Chandigarh	3.006	0.822	3.828	2.984	0.526	3.51
32.	Dadra and Nagar Haveli	4.524	2.196	6.72	4.524	2.196	6.72
33.	Daman and Diu	1.044	0.636	1.68	0.235	0.1	0.335
34.	Lakshadweep	0.756	0.492	1.248	0.756	0.492	1.248
35.	Pondicherry	21.564	13.548	35.112	12.605	4.759	17.364
TOTAL :		17405.371	10195.770	27601.141	15655.783	9524.637	25180.420

Price rise of sugar

177. SHRI RAMDAS AGARWAL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is aware that the retail price of a kilogram of sugar which was Rs. 22 a month ago is now approximately Rs. 35 per kilogram;